

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 132

Dated 18.05.2020

Considering the huge pressure of work at the date of hearing (i.e. On 21.05.2020) of Chandernagore Sub-Division, Sri Provat Kumar Ghosh , English Stenographer attached to District Judge's Court, Hooghly is hereby deputed to act as English Stenographer along with Sri Samarendra Mondal, English Stenographer, Additional district & Sessions Judge, Chandernagore and Sri Sujit Roy, English Stenographer, Civil Judge (Jr. Divn), 1st Court, Serampore on the aforesaid date (i.e. on 21.05.2020) of hearing of Chandernagore Sub-Division.

Sri Tarun Pandit, M.A.C.C. Clerk attached to District Judge's Court, Hooghly will act as Bench Clerk in place of Sri Chanchal Biswas, Sheristadar, Civil Judge (Jr. Divn), Additional Court, Chandernagore. Sri Chanchal Biswas will assist the said Bench of Chandernagore Sub-Division on 21.05.2020, whenever necessary.

Sri Rabin Kundu, Group-'D' attached to District Judge's Court, Hooghly will act as Group- 'D' on the said date of hearing in place of Fulena Yadav along with Sri Durga Pada Das, Group-'D' attached to Copying Department (Civil Wing), Chandernagore. Sri Fulena Yadav is exempted from duties on the said date (i.e. On 21.05.2020).

This Office Order No. 124 dated 14.05.2020 is modified to this extent only.

Inform all concerned.

Sd/-

District Judge, Hooghly